MINISTRY OF CORPORATE AFFAIRS

NOTIFICATION

New Delhi, the 15 May, 2009

S.O. 1240 (E).—In exercise of the powers conferred by Section 53 A of the Competition Act, 2002 (12 of 2003), the Central Government establishes, with effect from 15th May, 2009, the Competition Appellate Tribunal having its headquarters at Delhi.

[F. No. 54/2003-IGCICS]

AVINASH K. SRIVASTAVA, Jt. Secy.